Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) NO. 240/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		West Bengal Essential Commodities Supply Corporation Ltd		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1,	Arun Gupt		Financial Creditor	
2:	plana S	ingles, Acs	IRP LAMONTE	5
3.	5.M.G.	ptr. Fes	Reprosentatives)	0.01
4.	Sanjay Saha, Adrocate W.B.E.C.S.C.L		21/7/13	
5	Mr. R. C. Prusti, Adv 3 UBOI Ms. Marini kalzi, Adv 3			9
67	ms - Marin	i kalsi, Adv 5	ORDER	21/7/2017

Ld. Pr. CS on behalf of the IRP as well as Ld. Counsels for the financial creditor, UBOI and the corporate debtor are present.

Ld. Pr. CS appearing on behalf of IRP has submitted the progress report and it appears from the progress report that the last meeting of CoC was held on 03/07/2017 wherein all the members participated and CoC unanimously approved the name of IRP to act as RP. On the basis of recommendation of CoC Shri Anil Goel, IRP is appointed as RP.

List the matter on 08/08/2017 for further order.

≤ A. (Vijai`Pratap Singh) Member (J)